

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 19/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company		Sumer Mal Jain & Ors.-Versus-Dhanashree Electronics Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S. K. Dutt Adv.

2. Syamantak Banerjee Adv.

for SEBI

07/12/17

1. NITU PODDAR, PCS

2. JISHNU CHOWDHURY

} Petitioners

with Poddar
7/12/17

SANIK CHAKRABORTY Adv.

NEHA SOMANI, PCS

) R1, R2, R9, R24

Soman
7/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 9 and 24 are present.

Pleadings are complete. Both the parties are directed to file written submissions within 15 days from today with a copy in advance to the opposite parties.

List on 30/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)